NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 16 4 /(MAH)/20/17

CORAM	:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Presignt Winth Management Pot Utd.

SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.

33 Madan Graphal Advocate Sushila Charhan

COMMON ORDER

CSP 103/230-232/NCLT/MB/MAH/2017 CSP 104/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, List this matter for hearing on 19.04.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)